

Construction Limited, Calcutta, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-107/71].

- (2) A copy of the Iron and Steel (Control) Amendment Order, 1971 (Hindi and English versions) published in Notification No. S.O. 1421 in Gazette of India dated the 29th March, 1971, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-108/71].

**Annual Report Re: Seaman's Provident Fund Schemes and Statements**

**THE MINISTER OF PARLIAMEN- TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :**  
I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) for the year 1969-70 on the working of the Seaman's Provident Fund Scheme, 1966. [Placed in Library. See No. LT-109/71].
- (2) The following statements showing the action taken by the Govern- ment on various assurances, pro- mises and undertakings given by Ministers during the various ses- sions of Lok Sabha :—

**THIRD LOK SABHA**

1. Supplementary Statement No. XVIII Fifteenth Session, 1966

**FOURTH LOK SABHA**

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|--|------------------------|
| 2. Supplementary Statement No. XXXI                    | Second Session, 1967   |
| 3. Supplementary Statement No. XXIV                    | Third Session, 1967    |
| 4. Supplementary Statement No. XXXI                    | Fourth Session, 1968   |
| 5. Supplementary Statement No. XXV                     | Fifth Session, 1968    |
| 6. Supplementary Statement No. XVIII                   | Sixth Session, 1968    |
| 7. Supplementary Statement No. XXIII                   | Seventh Session, 1969  |
| 8. Supplementary Statement No. XIII                    | Eighth Session, 1969   |
| 9. Supplementary Statement No. XI                      | Ninth Session, 1969    |
| 10. Supplementary Statement Nos. XII & XIII            | Tenth Session, 1970    |
| 11. Supplementary Statement Nos. III & IV              | Eleventh Session, 1970 |
| 12. Statement No. I and Supplementary Statement No. II | Twelfth Session, 1970  |

[Placed in Library. See No. LT—110/71].

12.31 hrs.

**RE: CALL ATTENTION**

(Query)

**SHRI H. N. MUKERJEE** (Calcutta —North East) : Sir, we have given notice of a Calling Attention Notice on the refusal of Pakistan to allow even the Red Cross planes to go to East Bengal to undertake

relief operations. This is the last day of the session and this is a matter which is of great importance. If you tell me that you have passed it on to the Prime Minister so that she can refer to it in her speech today, I can understand it. Something has got to be done about it.

**MR. SPEAKER** : I will pass on your observation to the Prime Minister.